1	2	3	4	5	6	7	8	9
16.	Andhra Pradesh	4.3	24.7	475.5	2262.1	2202.2	5.7	0
17.	Kerala	200	0	355	397.7	178.9	88.1	0.3
18.	Karnataka	0	141.8	45.6	747.8	35.2	12.8	13.0
19.	Tamil Nadu	29	749.7	293.8	377.0	30.4	66.4	0
20.	Gujarat	226	195	444.0	195.2	15.6	119.2	3.6
21.	Maharashtra	1473	61	1234.1	104.0	56.3	7963.4	0
22.	Madhya Pradesh	0	3.0	76.9	80.2	0	0	0
23.	Chhattisgarh	13.8	9.0	250.7	18.0	7.1	12.4	0
	TOTAL	3338.0	3148.4	24695.5	18847.2	3115.7	8775.6	154.8

Aadhaar-enabled ration shops

730. SHRI D. KUPENDRA REDDY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government plans to make all ration shops under Public Distribution System in the country Aadhaar-enabled;

(b) if so, the details thereof and the progress made so far, State-wise; and

(c) to what extent the Aadhaar-enabled ration shops will be helpful in preventing black marketing by ration shops?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) In line with the direction of the Hon'ble Supreme Court and National Food Security Act (NFSA), 2013, which has been implemented in all States and UTs and covers about 81 crore beneficiaries for receiving foodgrains. Department in association with States/UTs is implementing the installation of electronic Point of Sale (e-PoS) devices for the biometric authentication of and distribution of the subsidised foodgrains to eligible beneficiaries. e-PoS devices facilitate the authentication of beneficiaries (preferably Aadhaar based), recording of sales to beneficiaries electronically and uploading of sale transactions data in a central server.

Out of 5.27 lakh FPSs across the country, 2,45,706 FPSs have been automated so far. As a result of FPS automation, the State/UT Governments are able to reduce ghost lifting and achieve rightful targeting of food subsidies. The progress made so far towards Aadhaar Seeding and FPSs automation (State-wise) is given in the Statement.

Statement

Status of End-to-End Computerization of PDS Operations

Sl. No.	State/UT	Aadhaar Seeding	Total FPS	Operational ePoS
1.	Andhra Pradesh	100	29,528	28.643
2.	Chandigarh	100	0	0
3.	Chhattisgarh	98	12.319	12,176
4.	Dadra and Nagar Haveli	96	62	62
5.	Daman and Diu	100	51	51
6.	Gujarat	95	17,197	17,197
7.	Jharkhand	97	23,356	23,115
8.	Puducherry	100	0	0
9.	Tamil Nadu	100	34,773	34,773
10.	Karnataka	100	20,456	6,336
11.	Madhya Pradesh	91	22,401	22,401
12.	Rajasthan	95	25,617	25,617
13.	Telangana	100	17,159	4,464
14.	Andaman and Nicobar	100	482	373
15.	Delhi	100	2,264	17
16.	Goa	91	446	42
17.	Haryana	86	9,543	9,507
18.	Himachal Pradesh	91	4,904	4,176
19.	Maharashtra	87	51,363	41,085
20.	Odisha	88	13,373	13,305
21.	Punjab	97	16,657	0
22.	Sikkim	82	1,440	20

Sl. No.	State/UT	Aadhaar Seeding	Total FPS	Operational ePoS
23.	Tripura	97.52	1,800	25
24.	Uttar Pradesh	77	79,645	2,254
25.	Arunachal Pradesh	44.50	1,683	0
26.	Assam	0	38,794	0
27.	Bihar	68.83	42,117	59
28.	Jammu and Kashmir	45	5,970	0
29.	Kerala	98	14,335	0
30.	Lakshadweep	98	39	0
31.	Manipur	21.81	2,154	0
31.	Meghalaya	0	4,651	0
33.	Mizoram	44.59	1,248	0
34.	Nagaland	6.50	1,691	0
35.	Uttarakhand	90	9,212	8
36.	West Bengal	62	20,278	0
	TOTAL	78.67%	5,27,008	2,45,706

Setting up of additional storage capacity

731. SHRI P. BHATTACHARYA:
     SHRIMATI RAJANI PATIL:
     SHRI DARSHAN SINGH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   the total storage capacity for foodgrains in the country;

(b)   whether it is a fact that a grave situation has arisen due to non-availability of storage facilities for foodgrains in the country, resulting in a lot of foodgrains and edible items lying in open places and thus getting damaged/destroyed; and

(c)   whether Government plans to give incentives to Private sector to set up additional storage capacity for foodgrains in the country along with other efforts being made by Government in this regard?